

Annexure-4 Name of the corporate debtor: Manju J Homes India Limited; Date of commencement of CIRP: 02.09.2019; List of creditors as on: 03.12.2021
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor	Details of claim received		Nature of claim	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC	Amount of conti- nent claim	Amount of any mutual dues, that may be sett off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		No. of claims	Amount claimed									
1	Idea Builders Pvt Ltd		21,92,70,791.00	unsecured	0	0	0	0	0	0	21,92,70,791.00	Related Party as per Section 5(24). Further, no documents such as Loan Agreements, Bank Account Statements were provided
2	Manju J Infrastructure Pvt Ltd	26-Feb-2021	10,69,88,592.84	unsecured	0	0	0	0	0	0	10,69,88,592.84	Related Party as per Section 5(24). Further, no documents such as Loan Agreements, Bank Account Statements were provided
3	Desire Infracon Pvt Ltd	26-Feb-2021	6,17,96,573.28	unsecured	0	0	0	0	0	0	6,17,96,573.28	Related Party as per Section 5(24). Further, no documents such as Loan Agreements, Bank Account Statements were provided
4	Precious Building Solution Pvt Ltd	26-Feb-2021	11,23,680.00	unsecured	0	0	0	0	0	0	11,23,680.00	Related Party as per Section 5(24). Further, no documents such as Loan Agreements, Bank Account Statements were provided
		Total	38,91,79,637.12								38,91,79,637.12	